

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14

C.P. No. 97/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: M/s. Symantec Software ^{India}~~Solution~~ Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-----------------|----------------------|--------------|
| 1 | DINESH JOSHI | PGS for Applicant | Dinesh Joshi |

ORDER

CP No. 97/441/NCLT/MB/MAH/2017

Company Petition is **allowed** on a ^{compounding fee}~~cost~~ of Rs. 10 lakhs.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)